GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2818 ANSWERED ON 12TH DECEMBER, 2024

MODERN AUTOMATED VEHICLE INSPECTION CENTRE

2818. SHRI RAHUL KASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has established at least one modern automated vehicle inspection center in every State and Union Territory as recommended by the World Bank for the immediate to short-term period during 2020 to 2022;

(b) if so, the data on their locations and the impact they have had on vehicle safety and compliance of regulations;

(c) the specific measures that are being implemented to ensure that these inspection centers operate effectively and are accessible to all vehicle owners;

(d) the actions that have been taken to implement weigh-inmotion systems at heavy vehicle stations for enforcing vehicle load limits, as recommended by the World Bank; and

(e) the data regarding the status of these initiatives at the State level during the immediate to short-term period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Government administers a scheme for setting up of one model Inspection & Certification (I&C) Centre in each State/UT with central assistance. 28 I&C Centres, one each in 28 States/UTs, have been sanctioned as detailed at Annexure. Out of these centres, two centres i.e. I&C, Port Blair (A&N) and I&C, Shillong (Meghalaya) have been sanctioned during the period from 2020 to 2022.

Out of the I&C Centres sanctioned under the scheme, 7 I&C centres i.e. I&C, Rohtak (HR), Surat (GJ -Upto 6/2024), Bengaluru (KN), Nashik (MH), Cuttack (OR), Jhujhuli (DL) and Lucknow (UP) are operational. The details of tests for fitness in respect of transport vehicles are prescribed in Rule 62 of the Central Motor Vehicles Rules, 1989. As per information received from the States/UTs having operational I&C centres under the scheme, a total of 7,25,613 vehicles have been tested at these 7 operational I&C Centres since inception.

The Government vide GSR No. 652(E) dated 23rd September, 2021 has notified rules for recognition, regulation and control of Automated Testing Stations(ATS). These rules cover procedure for registration, eligibility, infrastructure and manpower requirement, testing process and procedure, audit and assessment, tests to be conducted at ATS, test lane equipment specification etc. The test lane equipments at such centre includes Roller brake tester, Axle Weight Measurement, Suspension tester, Side Slip Tester, Joint Play Tester, Electronic Steering Gear Play Detector, Semi-Automatic Head light tester, Opacimeter, Exhaust gas analyzer, Speedometer, OBD Scan Tool, Sound level meter, etc. ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 2818 ANSWERED ON 12TH DECEMBER, 2024 ASKED BY SHRI RAHUL KASWAN REGARDING MODERN AUTOMATED VEHICLE INSPECTION CENTRE.

Details of location of I&C Centre sanctioned under MoR	TH's scheme
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S No.	State/ UT	Location
1.	Andaman and Nicobar Islands	Port Blair
2.	Andhra Pradesh	Vizag (Vishakhapatnam)
3.	Assam	Guwahati
4.	Bihar	Patna
5.	Chandigarh	Raipur Kalan
6.	Chhattisgarh	Raipur
7.	Gujarat	Surat
8.	Haryana	Rohtak
9.	Himachal Pradesh	Solan
10.	Jammu & Kashmir	Samba
11.	Jharkhand	Dhanbad
12.	Karnataka	Bengaluru
13.	Kerala	Kochi
14.	Madhya Pradesh	Chinndwara
15.	Maharashtra	Nashik
16.	Meghalaya	Shillong
17.	Mizoram	South Hlimen
18.	Nagaland	Dimapur

19.	Odisha	Cuttack
20.	Puducherry	Puducherry
21.	Punjab	Kapurthala
22.	Rajasthan	Railmagra
23.	Sikkim	Ranipool
24.	Telangana	Hyderabad
25.	NCT of Delhi	Jhujhuli
26.	Uttarakhand	Rishikesh and Kotdwar
27.	Uttar Pradesh	Lucknow
28.	West Bengal	Kolkata
